

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATIONS NO.170/00341/2019

DATED THIS THE 22nd DAY OF MARCH, 2019

HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER

HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER

Smt.Kavitha M
W/o Balaram H.S.
Aged about 28 years
Working as Postwoman
Lakshmipuram, Mysuru-570 004.
Resident of MIG #475
1st Stage, Sharada Devi Nagara
Mysuru-570 022.

...Applicant

(By Advocate Sri B.S.Venkatesh Kumar)

Vs.

1. The Union of India
Rep by its Secretary
Department of Posts
Ministry of Communication
and Information Technology
Dak Bhavan, Sansad Marg
New Delhi-110 001.
2. The Sr.Superintendent of Post Offices
Mysuru Division
Mysuru-570 020.
3. The Postmaster General
S.K.Region, II Floor, GPO Building
Bangalore-560 001.
4. The Chief Postmaster General
Karnataka Circle
Palace Road
Bangalore-560 001.

...Respondents

(By Advocate Sri Vishnu Bhat)

O R D E R (ORAL)(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.))

Heard. Very graciously Shri Vishnu Bhat on instructions submits that the applicant has passed. Apparently at Annexure-A4, it is noted that there are 29 vacancies but then Shri Vishnu Bhat submits that they have to take into consideration the vacancies which have arisen till December 2018 to comply with the formalities. They will be allowed to do so. After doing it, if they can accommodate the applicant, they can accommodate or they will keep her in reserved list to be accommodated later on as the case may be. The OA is disposed off as above. No costs.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ps/

Annexures referred to by the applicant in OA.No.170/00341/2019

- Annexure A1: Copy of circular dtd.27.7.2018 from R1
- Annexure A2: Copy of impugned letter dtd.23.10.2018
- Annexure A3: Copy of Hall permit issued to the applicant
- Annexure A4: Copy of letter dtd.10.1.2019 from 2nd respondent
- Annexure A5: Copy of letter dtd.5.12.2018 from 1st respondent
- Annexure A6: Copy of letter showing vacancies as per PMG Trichi
